

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 17/11/2017

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71386/2017-SM[BR] dated 13/11/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
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1	C/51730/2015	Dutta Enterprise Ojha Mansion 1st Floor, Hill Cart Road, Siliguri DARJEELING W.B 734004
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Name and Address of
Respondent

2		C.C.E. & S.T.-Lucknow 7-A...ASHOK MARG, LUCKNOW, UTTAR PRADESH-226001
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Copy To

3 Advocate(s) / Consultant(s):

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

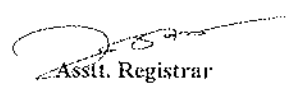
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Second Folder Copy 17 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD**

COURT No. I

APPEAL No. C/51730/2015-CU[SM]

(Arising out of Order-in-Appeal No. 32-CUS/APPL-LKO/LKO/2015 dated 29/01/2015 passed by Commissioner of Central Excise, Service Tax & Customs (Appeals), Lucknow)

M/s Dutta Enterprise

Appellant

Vs.

Commissioner (Appeals) Customs, Central Excise &
Service Tax, Lucknow

Respondent

Appearance:

Absent on Call

Shri Pawan Kumar Singh (Supdt.) AR

for Appellant
for Respondent

CORAM:

Hon'ble M^s. Archana Wadhwa, Member (Judicial)

Date of Hearing : 13/11/2017
Date of Decision : 13/11/2017

FINAL ORDER NO. 71386/2017.....

Per: Archana Wadhwa



On matter being called, neither anybody appeared nor is there any adjournment request in spite of notice of hearing having been sent to them well in advance.

2. I also find that the matter has been repeatedly coming up on Board and the appellant was unrepresented on all the dates. It seems that the appellants are not interested in

pursuing the appeals. Accordingly, the same is dismissed for non-prosecution.

(Dictated and pronounced in Court)

Sd/-

(Archana Wadhawa)

Member(Judicial)

Ankit

प्रमाणित प्रति/Certified True Copy

सहायक पंजीकार/Asstt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकांश(C.E.S.T.A.T.)
38, एम.जी.मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

